

(a) whether it is a fact that the balconies in the first and second floor of the LIG DDA flats in Tamoor Nagar are defective; and

(b) if so, what steps Government have taken to rectify the defects?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b) The Delhi Development Authority have reported that there are no structural defects in the balconies and that they are structurally safe. However, some haircracks had appeared due to normal deflection under load. These minor defects have been rectified to the satisfaction of the residents.

Unauthorised Construction by the Mahendru Housing Society

264. SHRIMATI MAIMOONA SULTAN:
SHRIMATI KUMUDBEN
MANISHANKAR JOSHI:
SHRI SYED AHMAD HASHMI:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to refer to the reply to Starred Question 339 given in the Rajya Sabha on the 10th May, 1978 and state:

(a) whether it is a fact that unauthorised construction on the land occupied by the Mahendru Housing Society situated on Karnal G.T. Road is still going on;

(b) if so, what action Government have taken to prevent such unauthorised construction; and

(c) what further action Government have taken to take over the land and remove the unauthorised structures therefrom?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir,

(b) As and when unauthorised constructions come to notice, action is taken by DDA under Delhi Development Act to demolish them.

(c) The land is notified under sections 4 and 6 of the Land Acquisition Act. Acquisition Proceedings to acquire the land are under process. The layout plan of this area is not yet approved but it is intended to be developed as "green".

Ayurvedic Pharmacists in the CGHS Dispensaries

265. SHRIMATI KUMUDBEN
MANISHANKAR JOSHI:
SHRI SYED AHMAD HASHMI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of Ayurvedic pharmacists at present working in the Ayurvedic dispensaries of the CGHS in Delhi, the number of persons belonging to the Scheduled Caste and Scheduled Tribes among them and the period for which they have been working in that capacity;

(b) the number out of them who have been confirmed, the year in which they were confirmed and the criteria followed in this regard; and

(c) by when the remaining pharmacists are likely to be confirmed?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) and (b) . A statement showing the number of Ayurvedic Pharmacists working in Central Government Health Scheme, Delhi, their dates of appointment in the said posts and dates of confirmation is attached. There are no Scheduled Castes/Scheduled Tribes amongst them. The confirmation of the employees is made on the basis of (i) availability of permanent posts and (ii) seniority of individual employees and their suitability for permanent appointment in the posts.

(c) The confirmation of the remaining pharmacists will be taken up as and when more permanent posts of

pharmacists become available under C.G.H.S. Delhi.

Statement

Sl. No.	Name	Date of appointment as Pharmacist (AY).	Date of confirmation as Pharmacist of (AY)
1	Shri B. R. Sharma	13-3-64	1-4-67
2	Shri Inder Pal	10-3-64	1-7-66
3	Shri Ved Prakash Sharma	14-7-66	1-4-71
4	Shri H. K. Pandey	18-7-66	1-4-71
5	Shri Badri Prasad	6-1-67	..
6	Shri Umrao Singh Ruhail	29-5-69	1-4-76
7	Shri Chander Parkash	23-7-69	..
8	Shri Dharam Pal Mann	20-7-70	..
9	Shri Satvir Singh	18-7-70	..
10	Shri Shri Prakash	28-5-69	..
11	Shri K. C. Shekhar	3-3-66	1-4-66
12	Shri Pram Pal	23-7-69	..
13	Shri O. P. Sharma	12-8-69	..
14	Shri Gopal Singh	13-10-71	..
15	Shri Puran Singh	13-10-71	..
16	Shri Suraj Bhan	15-3-76	..
17	Shri Ashok Kumar	6-1-77	..
18	Shri Dev Prakash	6-1-77	..
19	Shri Jai Raj Sharma	7-1-77	..
20	Kum. Madhu Bala	1-12-77	..
21	Shri Om Dutt	2-12-77	..
22	Shri Man Mohan	1-12-77	..

Loss suffered by FCI on account of Pilferage

266. SHRI SITARAM KESRI:
SHRI R. R. MORARKA:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) what is the extent of losses suffered by the Food Corporation of India on account of pilferage and other causes during the last three years;

(b) whether Government have made any enquiry into the increase in such losses from year to year; and